

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.426/2007

Thursday the 26th day of July, 2007

CORAM:

HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER

P.Ramachandran Nair,
Store Clerk/Mate (Adhoc),
Office of the Executive Engineer,
Southern Railway/Construction
Ernakulam Junction,
Residing at Kompathukadavu P.O.,
Puthenchira South, Trichur District. Applicant

By Advocate Mr.T.C.G.Swamy

V/s.

- 1 Union of India, represented by
the General Manager, Southern Railway,
Headquarters Office, Park Town P.O.,
Chennai – 3.
- 2 The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum-14.
- 3 The Chief Administrative Officer,
Southern Railway, Headquarters Office,
Park Town P.O., Chennai – 3. Respondents

By Advocate Mr.Thomas Mathew Nellimoottil

This Original Application having been heard on 26th July, 2007, the Tribunal on the same day delivered the following:-

O R D E R

Hon'ble Mr.George Paracken, Judicial Member

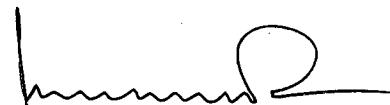
- 1 The applicant has filed the present OA seeking a direction to the respondents to issue Pension papers to him as he is to retire on

superannuation on 31/8/2007. The respondents' counsel has submitted that the requisite documents have since been furnished to the applicant and the applicant's counsel has confirmed the receipt of the same.

2 On submission of Pension papers, respondents shall consider it in accordance with rules and the decision in the matter shall be communicated to the applicant well before his date of retirement.

3 In view of above, nothing survives in the OA and it is dismissed as infructuous.

Dated 26th day of July, 2007.



GEORGE PARACKEN
JUDICIAL MEMBER

abp